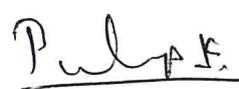


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

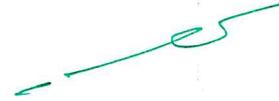
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.171/2017	-	Admission	209(1) / 209(3)(b)	Schneider Electric IT Business India Pvt. Ltd. & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6	PRADDEEP B KULKARNI 9986771214	APPLICANTS 1 to 3 ORDER	

Matter is listed today for admission. PCS for Petitioner is present. He requested time. List it on 14/11/2017.


Member (T)


Member (J)